

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 933 of 2020 in TP 26 of 2016 (CP 46 of 2012)

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2021**

Name of the Company: Pitamberdas R Ruchandani
V/s
Radhakishan B Ruchandani & Ors

NCLT Rules,2016.

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1. | | | | |
| 2. | | | | |

**ORDER
(through video conferencing)**

Mr. Pavan S Godiawala, advocate, appeared on behalf of the Applicant and submitted that no representation is received from the RoC so far, and it is still awaited, hence requesting for time.

The prayer is allowed.

List the matter on 16.03.2021.


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 1st day of March, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**